

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 312
(IB)-753/ND/2023
New IA- 1883/2024

IN THE MATTER OF:

Srivenkateshwar Tradex Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 10 of IBC, 2016

Order delivered on 07.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the IP

: Adv. Parvindra Nautiyal in IA-1883/2024

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA- 1883/2024: The IA has been preferred for taking report regarding constitution of CoC on record.

For the reasons stated therein, the IA is allowed and the report is kept on record, subject to all just exceptions.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)